

(e) whether some operators have raised the issue of different parameters followed by TRAI and DoT and possibility of variations; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Based on the monthly subscriber verification audit conducted by Telecom Enforcement & Resource Monitoring Cells of Department of Telecommunications, the average percentage of subscriber verification failure detected for the period from April 2007 to March 2009 is 14.43% with respect to 13 telecom access service providers.

(b) and (c) Department of Telecommunications (DoT) has imposed penalty of Rs. 5034.81 lakh on the various telecom access service providers for unverified subscribers detected based on the monthly audit by Telecom Enforcement & Resource Monitoring Cells of DoT for the period from April 2007 to March 2009.

(d) The average accuracy rate of correct subscriber verification of six top market share holding telecom access service providers in mobile service for the period from April 2007 to March 2009 varies from 74.64% to 92.07%.

(e) No, Sir.

(f) Does not arise in view of the (e) above.

Allotment of 2G Spectrum

1551. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that TRAI's have raised objections against dubious first-come-first-served basis allotment of 2G spectrum;

(b) if so, the details of TRAI's objections;

(c) whether 2G spectrum granted on the above basis have resulted into loss of revenue to public exchequer; and

(d) if so, the details of estimated loss on this account?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) No Sir, as per the guidelines for issue of license for basic services dated 25.01.2001, which clearly specify that the spectrum for basic services shall be allotted to any basic service operator including the existing ones on first come first served basis and same principle of allotment of spectrum on first come first served basis is followed for all spectrum allotments.

(c) and (d) Not applicable in view of (a) and (b) above.